AURANGABAD BENCH

N O T I C E

I

In Partial modification to the Judicial Assignment at the High Court of Judicature, Aurangabad Bench, which is published for the period from 14.06.2026 to 23.06.2026, it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Acting Chief Justice has been pleased to approve the following partial modifications :

Sr. No.	Sitting	Assignment
1	The Hon'ble Smt. Justice **VIBHA V. KANKANWADI** AND The Hon'ble Shri Justice **SACHIN S. DESHMUKH** (DIVISION BENCH–1)	For admission, hearing, order matters and applications therein : (A) All Public Interest Litigation. (B) Civil Writ Petitions of the year 2024 and 2025.
2	The Hon'ble Shri Justice **SIDDHESHWAR SUNDARRAO THOMBRE** (SINGLE BENCH–7)	For admission, hearing, order matters and applications therein: (A) First Appeals pertaining to Land Acquisition from the year 2024 onward. (B) All Appeals from Orders. (C) All Civil Revision Applications. (D) First Appeals pertaining to MACP from the year 2018 to 2022 (E) All Second Appeals up to the year 2014. (F) Regular Bail Applications and Applications for cancellation, relaxation or modification of Regular Bail. (G) Civil Writ Petitions of the year 2016 to 2022.

II

In Partial modification to the Standing Order at the High Court of Judicature, Aurangabad Bench, which is published for the period from 14.06.2026 to 23.06.2026, it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Acting Chief Justice has been pleased to approve the following partial modifications :

1) The urgent mentioning and placing of the matters pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice Siddheshwar Sundarrao Thombre** is allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Neeraj P. Dhote.**

High Court, Appellate Side)
Bombay.)
Date : 12th June 2026)

By Order
Sd/-
(P. P. Jadhav)
Registrar (Judicial-I)